

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM-19 dated 20.12.2018 for import of restricted items

Meeting No. 09 of AM-19 of EXIM Facilitation Committee (EFC) was held on 20.12.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Agarwal, Under Secretary, M/o P&NG
- (ii) Shri Baljit Singh, US (Prov.II), MHA
- (iii) Shri Ritesh Kumar, US (Prov.I), MHA
- (iv) Dr. Aniruddha Udaykar, LO (T), DAHD&F
- (v) Shri Nand Lal, Consultant, DIPP
- (vi) Shri Yogesh, JSO, DAHD&F
- (vii) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (viii) Shri Vikrant, Scientist'C'BIS
- (ix) Shri S.P. Roy, Jt.DGFT, DGFT
- (x) Shri Abdul Saidi Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **200**. The Committee approved **58** cases, rejected **01** case, closed **09** cases & deferred **132** cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 152, 153, 163, 166 and 167 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Comments fought from DAHD&F on 09.03.2018. Matter under examination in DAHD&F. Vide OM dated 24.10.2018 has sought information from the firm.
2.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments fought from DAHD&F on 04.05.2018 Matter under examination in DAHD&F.
3.	M/s. Polar Genetics India P. Ltd, Jalandhar 01/53/8/E/AM19/P-16/IC	20.08.18	Frozen Semen	9.93	Approved as recommended by DAHD&F vide OM No. 110102(1)/2/2017-Trade dated 27.12.2018
RA Ludhiana may issue the import authorization to the applicant for import of 150 Nos. of frozen purebred boar semen from Canada for a CIF value of Rs. 9,93,000/- (CAD 16,550) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/2/2017-Trade dated 27.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
4.	M/s. Varun Kuttariturnary Kerala 01/53/8/E/AM19/V-19/IC	27.08.18	Ornamental Fishes	60.00	Comments sought from DAHD&F on 28.08.2018
5.	M/s. Directorate of Sheep	14.10.18	420 Nos. of	1050.00	Approved as recommended by DAHD&F

	Husbandry Jammu, 01/53/8/E/AM19/D-19/IC		Live Sheep		vide OM No. 110102(1)/3/2017-Trade dated 31.12.18
RA Jammu may issue the import authorization to the applicant for import of 420 Nos. of live sheep from GCA for a CIF value of Rs. 10,50,00,000/- (USD 1,40,000) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 31.12.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jammu.					
6.	M/s. Dr. Rakesh Mishra, Director Centre for Cellular & Molecular Biology, Hyderabad 01/53/8/E/AM19/D-17/IC	08.10.18	Insect "Drosophila Melanogaster" & Mice	--	Approved as recommended by D/o Biotechnology vide OM No. BT/IL/05/428/2018-PID dated 19.12.18 and DAHD&F vide OM No. 110-105/2016 (NF-T) dated 18.10.2018
CLA New Delhi may issue the import authorization to the applicant for import of (i) 30 Nos. of mice (as per ANF-2M) from USA and (ii) 360 vials of genetically engineered (GE) Drosophila Melanogaster (as per ANF-2M) from Bloomington Drosophila Stock Center, Indiana University, USA for R&D purpose for a CIF value of Rs. 5,96,232/- (USD 8281) subject to the conditions mentioned in D/o Biotechnology vide OM No. BT/IL/05/428/2018-PID dated 19.12.18 and DAHD&F OM No. 110-105/2016 (NF-T) dated 18.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
7.	M/s. Directorate of Animal Husbandry Himachal Pradesh 01/53/8/E/AM19/D-20/IC	17.10.18	Mario and RAMBOUILL ET Live sheepas	6.00 Cro.	Comments sought from DAHD&F on 18.10.2018
8.	M/s. Hylasco Biotechnology P. Ltd, Hyderabad 01/53/8/E/AM19/H-21/IC	22.10.18	4900 nos. of Rats & 6700 Nos. of Mice	6.72	Comments sought from DAHD&F on 22.10.2018
9.	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner , 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	Comments sought from DAHD&F on 25.10.2018
10.	M/s. Commander Amit Maini (Retd.), Bangalore 01/53/8/E/AM19/C-24/IC	15.11.18	03 Nos. of Horses	14.50	Comments sought from DAHD&F on 19.11.18
11.	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-25/IC	16.11.18	10 pairs of Wallaby and 10 pairs of Bennett's wallaby	20.00	Comments sought from DAHD&F on 19.11.18
12.	M/s. S. Nanda Kumar, Bangalore 01/53/8/E/AM19/S-69/IC	14.11.18	Ornamental Fish	51.20	DAHD&F vide OM No. 110102(1)/3/2017- Trade dated 20.12.2018 informed that the application is not in the prescribed performa as per revised sanitary protocol. The firm may be requested to submit the application in the prescribed performa. Accordingly, the committee decided to close the case till the firm submits application in the prescribed performa.
13.	M/s. MPC Fish Farm Trading, Kolkata 01/53/8/E/AM19/M-23/IC	16.11.18	Ornamental Fish	51.59	Approved as recommended by DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18

RA Kolkata may issue the import authorization to the applicant for import of 10,85,000 Nos. of Ornamental Fish from GCA for a CIF value of Rs. 51,59,700/- (USD 79,380) subject to the conditions mentioned in DAHD&F OM No.110102(1)/3/2017-Trade dated 20.12.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

14.	M/s. Vidhan Sales, Nagpur 01/53/8/E/AM19/V-24/IC	19.11.18	621 Nos. of Exotic birds (Budherigars, African Gray Parrot, Cockatoo, Macaw) Etc.	42.07	Comments sought from DAHD&F MOEF&CC (WL) & on 20.11.2018
15.	M/s. Modern Aquarium, Thane 01/53/8/E/AM19/M-32/IC	19.11.18	360600 Nos. of Ornamental Fish	125.43	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.12.18.

RA Mumbai may issue the import authorization to the applicant for import of 360600 Nos. of Ornamental Fish from GCA for a CIF value of Rs. 1,25,43,000/- (USD 1,68,815.61) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 20.12.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

16.	M/s. Syngene International Ltd., Bangalore 01/53/8/E/AM19/S-71/IC	23.11.18	49064 Nos. of Mice, 30107 Nos. of Rats	2678.14	Comments sought from DAHD&F on 26.11.2018
17.	M/s. Syngene International Ltd., Bangalore 01/53/8/E/AM19/S-72/IC	26.11.18	60 Nos. of Monkey Cyno Vesicle Membranes	42.91	Comments sought from DAHD&F on 26.11.18
18.	M/s. Genius Fish Traders, Bangaluru. 01/53/8/E/AM19/G-24/IC	26.11.18	166000 Nos. of Ornamental Fish	65.90	DAHD&F vide OM No. 110102(1)/3/2017- Trade dated 20.12.2018 informed that the application is not in the prescribed performa as per revised sanitary protocol. The firm may be requested to submit the application in the prescribed performa. Accordingly, the committee decided to close the case till the firm submits application in the prescribed performa.
19.	M/s. Regional Centre for Biotechnology, Faridabad. 01/53/8/E/AM19/R-21/IC	27.11.18	HOM Homozygous & HEMI Hemizygous	2.28	Comments sought from DAHD&F on 29.11.18
20.	Mr. Mohit Mohan, Kerala. 01/53/8/EAM/19/M-33/IC	29.11.18	One Pet Dog	.20	Recommended by DAHD&F vide OM No. 110102(1)/2/2017-Trade dated 20.12.18. The committee decided to examine the case on file.
21.	Mr. Tarun Singh Kalra, USA. 01/53/8/E/AM19/T-30/IC	30.11.18	One Pet Dog	NA	Permission has been issued to the firm, as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.12.2018 (Ex-post facto approval)
22.	M/s. A Mart, Navi, Mumbai 01/53/8/E/AM19/A-53/IC	30.11.18	24,80,000 Nos. of Ornamental Fish	110.45	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.12.18

RA Mumbai may issue the import authorization to the applicant for import of 24,80,000 Nos. of Ornamental Fish from Singapore, Hongkong, Malaysia, Thailand, Indonesia, Srilanka, China, Philippines, Columbia, Germany, Vietnam, Taiwan, Zambia, Maldives, Brazil, Madagaskar, Israel, Australia, New Guinea, USA, Netherland, Ghana, Kenya, Tanzania, Congo, Cameroon, West Africa, South Africa, European Union, Papua, South America and East Africa for a CIF value of Rs. 11,00,45,000/- (USD 17,06,123.93) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade

dated 20.12.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

23.	M/s. Gaurav Gupta, USA 01/53/8/E/AM19/G-35/IC	05.12.18	01 no. of Pet Dog	NA	Permission has been granted, as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.12.18 (Ex-post facto approval)
24.	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18 has informed that the applicant has not furnished the recommendation letter from Equestrian Federation of India and the breeds to be imported, therefore the same may be sought from the applicant.
25.	M/s. Marine Fish Shop, Kolkata 01/53/8/E/AM19/M-36/IC	05.12.18	5,49,550 Nos. of Ornamental Fishes	67.60	Comments sought from DAHD&F on 07.12.2018
26.	M/s. Tarun Aquatics, Ambattur T.N 01/53/8/E/AM19/T-31/IC	06.12.18	Ornamental fishes	20.35	Comments sought from DAHD&F on 07.12.2018
27.	Ms. Gauriyriya Kumar, New Delhi 01/53/8/E/AM19/G-37/IC	06.12.18	01 Pet dog	.05	Permission has been granted on 07.12.18, as recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 07.12.18 (Ex-post facto approval)
28.	M/s. Aqualine Exports, Kerala 01/53/8/E/AM19/A-55/IC	07.12.18	Ornamental Fishes	87.77	Comments sought from DAHD&F on 07.12.2018
29.	M/s. Sohna Stud Farm P. Ltd, New Delhi 01/53/8/E/AM19/S-74/IC	11.12.18	12 Nos. of Broodmares, 1 no. of Stallion	350.00	Approved as recommended by DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18

CLA New Delhi may issue the import authorization to the applicant for import of 12 Nos. of Broodmares and 01 No. of Stallion from UK, Ireland, USA, Australia and France for a CIF value of Rs. 3,50,00,000/- (USD 4,86,111,56,340) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.12.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

30.	M/s. SR Aquarium, Chennai 01/53/8/E/AM19/S-75/IC	08.12.18	3,30,500 Nos. of ornamental fishes	61.99	Comments sought from DAHD&F on 17.12.2018
31.	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	Comments sought from DAHD&F on 17.12.2018
32.	M/s. Jaipur Riding & Polo Club Ltd, Jaipur 01/53/8/E/AM19/J-14/IC	11.12.18	6 Nos. of Polo Ponies	40.56	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.12.18

RA Jaipur may issue the import authorization to the applicant for import of 6 Nos. of Polo Ponies from GCA for a CIF value of Rs. 40,56,480/- (USD 56,340) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.12.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

33	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used	11008.00	Comments was sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated
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			Tyres (Other)		23.10.2018 has requested to re-open the case. As decided in the EFC meeting dated 29.10.2018, application of the firm has been again sent to DIPP for reconsideration.
34	M/s. Pilot Industries Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	19.03.18	5,000 MT of Lead Scrap Drain Batteries "RAINS"	NA	Recommended by MoEF&CC&CC vide OM No. 23-213/2012-HSMD dated 13.06.18 for 15,000 MT of lead scrap (ISRI Code: Rains) and 8,000 MT of lead scrap (ISRI Code:Radio, Rakes, Relays, Ropes, Rails, Rains, and Rents) vide OM dated 03.05.18 [for Alwar unit] and for 36,000 MT of lead scrap (ISRI Code: Radio/Rakes/Relays/Ropes/Rails/Rains/Rents) vide OM No. 23/57/2017-HSM dated 18.06.2018 and 14,000 MT of Lead/Batteries Scrap (ISRI Code: Radio/Rakes/Relays/Rails/Rains/Rents) vide OM dated 16.02.18 [for Pant Nagar Unit]. As per the CA Certificate submitted by the firm their entitlement comes to 12869.637 MT, but since the firm has obtained Advance Authorization for import of 8,000 MT, they are entitled for only 4,869.63 MT. Accordingly, the committee decided to approve 4,870 MT.

CLA New Delhi may issue the import authorization to the applicant for import of 4,870 MT of Lead Scrap (ISRI Code: Rains) for recovery/recycling/reprocessing from European Union and UAE for a proportionate CIF value subject to the conditions mentioned in MoEF&CC&CC vide OM No. 23-213/2012-HSMD dated 13.06.18 and vide OM dated 03.05.18 [for Alwar unit] and vide OM No. 23/57/2017-HSM dated 18.06.2018 and vide OM dated 16.02.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

35	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18.
36	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-17/IC	27.08.18	01 no. of Cast Articles of Alloy Steel Melleable - Valve	65.97	Comments sought from DIPP & MoEF&CC (HSMD) on 06.09.2018. DIPP vide OM dated 20.09.18 has sought information from the firm. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
37	M/s. Shree Mangal Radhika , Industries, New Delhi 01/53/8/E/AM19/S-57/IC	26.09.18	3200 MT of Used Rubber Tyres Scrap	256.0	DIPP vide OM No. 9/79/2018-TSW dated 09.10.18 has sought information from the firm. Recommended by MoEF&CC vide OM No. 23-55/2015-HSMD dated 13.09.2018
38	M/s. Involute Technologies Pvt Ltd, Pune 01/53/8/E/AM19/I-19/IC	05.10.18	Plastic Washing Basket (Used)	4.89	Comments sought from DIPP&MoEF&CC on 9.10.2018

39	M/s. Shree Vinayak Enterprise, Ahmedabad 01/53/8/5781AM18/S-59/IC	01.11.18	Request for enhancement of quantity of Used Rubber Tyres Scrap / Tube Scrap from 20,507 MT to 24,000 MT	--	Approved as recommended by DIPP vide OM No. E 9(83)/2018-T.S. dated 16.11.2018 and MoEF&CC vide OM No. 23-232/2014-HSMD dated 05.01.2018
RA Ahmedabad may enhance the quantity of used rubber tyres/tubes scrap (multiple-cuts/shredded) (press baled or loose) from 20,507 MT to 24,000 MT in the import authorization No. 0850000467 dated 13.02.2018 with proportionate increase in CIF value. There shall be no other change in the above mentioned import authorization.					
40	M/s. Zuari Cement Ltd, Bangalore 01/53/8/E/AM19/Z-5/IC	30.10.18	15000 Ton of Shredded Tyres	539.56	Comments sought from DIPP and MoEF&CC (HSMD) on 31.10.2018 DIPP vide OM dated 16.11.2018 has sought information from the firm.
41	M/s. Radhe Exim Private Limited, Rajkot 01/53/8/28722/AM19/IC	01.11.18	Request for enhancement of quantity of Used rubber tyre scrap/tube scrap (Multi Cuts/shreds/press baled) from 9,073 MT to 12,000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No.23-286/2014-HSMD dated 03.05.2018 and DIPP vide OM No. 9/28/2018-TSW dated 04.12.18
RA Rajkot may enhance the quantity of used rubber tyre & tubes (multiple-cut/pressed bale with cut/shredded) from 9,073 MT to 12,000 MT in the import authorization No. 2450000145 dated 12.06.2018 with proportionate increase in CIF value. There shall be no other change in the above mentioned import authorization.					
42	M/s. Parekh Rubber Company, Gujarat 01/53/8/E/AM19/P-22/IC	04.11.18	12000 Ton of Used Rubber Tyres Scrap	223.80	Approved as recommended by DIPP vide OM No. 9(85)/2018-T.S. dated 5.12.2018 and MoEF&CC (HSMD) vide OM No. 23-136/2015-HSMD dated 22.11.2018
RA Vadodara may issue the import authorization to the applicant for import of 7,920 MT of Used Rubber Tyre Scrap and Used Tube Scrap (Cut/Baled/and Pressed/Tripled form/One cut in bead wire/single or multiple cut/shredded) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC (HSMD) OM No. 23-136/2015-HSMD dated 22.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.					
43	M/s. Green Recyclater P. Ltd, Delhi 01/53/8/E/AM19/G-32/IC	05.11.18	20000 MT of Used Rubber Tyres Scrap	1200.00	Approved as recommended by DIPP vide OM No. 9(86)/2018-T.S. dated 16.11.18 MoEF&CC vide OM No. 23/104/2018-HSMD dated 27.11.2018
CLA New Delhi may issue the import authorization to the applicant for import of 11,700 MT of old/used rubber tyre scrap/tube scrap non-radial/radial tyres scrap (Press baled/Shredded/Cut into two or multiple pieces) for manufacturing of rubber chips from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23/104/2018-HSMD dated 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
44	M/s. Bansal Plastic, Delhi 01/53/8/E/AM19/B-26/IC	06.11.18	150000 kgs. of UPVC Pipes Fitting & CPVC Pipe a Fitting	210.0	Comments sought from DIPP & MoEF& (HSMD) on 12.11.2018. DIPP vide e-mail dated 12.11.2018 has informed that they are not concerned for the import of plastic scrap.

45	M/s. Alstone Industries Pvt. Ltd, Delhi. 01/53/8/E/AM19/A-54/IC	10.11.18	1,578.50 MT of Silicone Rubber Scrap	6.94	Comments sought from DIPP & MoEF (HSMD) on 03.12.2018
46	M/s. Jain Metal Rolling Mills, Chennai 01/53/8/E/AM19/J-15/IC	16.11.18	2,000 MT of Battery waste, namely the following: Scrap drained or dry while intact, lead batteries covered by ISRI code word Rains; scrap wet whole intact lead batteries covered by ISRI code word Rink	1783.20	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 17.05.2018 for 18,000 MT of Lead Scrap (ISRI Code Radio, Rakes, Relays, Rents, Ropes, Rails and Rains). As per the CA Certificate submitted by the firm their entitlement comes to 5299.18 MT, but since the firm has been granted two import authorizations for 2100 MT (2,000 MT +100 MT), entitlement comes to 3199.18 MT (5299.18 MT-2100 MT). Since the firm has asked only 2,000 MT, the committee decided to approve 2,000 MT.

RA Chennai may issue the import authorization to the applicant for import of 2,000 MT of Lead Scrap (ISRI Code Radio, Rakes, Relays, Rents, Ropes, Rails and Rains) for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 17,83,20,000/- (USD 24,00,000) subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 17.05.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.

47	M/s. Eswari Global Metal Industries Pvt. Ltd., Mangalore 01/53/8/E/AM19/E-22/IC	23.11.18	Lead Acid Battery Scrap & Lead Battery Plates Covered	2867.50	Comments sought from DIPP & MOEF (HSMD) on 26.11.2018
48	M/s. Diach Chemicals & Pigments Pvt. Ltd, Kolkata 01/53/8/E/AM19/D-12/IC	03.12.18	Request for enhancement of quantity of lead scrap battery plates (ISRI Code: Rails & Rents from 463.764 MT to 4,000 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23-292/2012-HSMD dated 10.08.18 for 800 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails. As per the CA Certificate submitted by the firm their entitlement comes to 880.72 MT. The firm has already been granted permission for 463.764 and since MoEF&CC has given NOC for 800 MT only, the committee decided to enhance the qty from 463.764 MT to 800 MT.

RA Kolkata may enhance the quantity of Lead Battery Plates (ISRI Code: RAILS & RENTS) from 463.764 MT to 800 MT in the import authorization No. 0250000512 dated 27.09.2018 with proportionate increase in CIF value. There shall be no other change in the above mentioned import authorization.

49	M/s. Pairan Pyrolysis P. Ltd, Tirupur 01/53/8/E/AM19/P-28/IC	04.12.18	2600 MT of Old and Used Rubber Tyres Scrap	208.00	Approved as recommended by DIPP vide OM No. 9(91)/2018-T.S. dated 19.12.2018 and MoEF&CC vide OM No. 23/107/2018-HSMD dated 27.11.2018
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RA Coimbatore may issue the import authorization to the applicant for import of 2,600 MT of old and used rubber tyre scrap (multiple cuts/Pressed baled/shredded) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 2,08,00,000/- (USD 3,00,000) subject to the conditions mentioned in MoEF&CC (HSMD) OM No. 23/107/2018-HSMD dated 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.

50	M/s. Coastal Rubbers, Hyderabad 01/53/8/3756/AM18/C-15/IC	05.12.18	Request for enhancement of quantity of Waste Pneumatic Tyres/Used Rubber Tyres & Tubes Scrap (Multiple cuts/pressed baled/shredde d) from 4376 MT to 5,000 MT.	Proportion ate	Recommended by MoEF&CC vide OM No. 23-29/2015-HSMD dated 11.01.2018 Comments sought from DIPP on 17.12.18
51	M/s. Reliance Industries Ltd, Mumbai 01/53/8/E/AM19/R-22/IC	06.12.18	1500 MT. of Granulated Seed Sludge	450.00	DIPP vide OM No. 9/45/2018-TS dated 17.12.2018 has sought information from the firm
52	M/s. Dashmesh Rubber Industries Pvt. Ltd, Gujarat 01/53/8/E/AM19/D-28/IC	06.12.18	2,000 MT of used rubber tyre scrap	105.00	Comments sought from MoEF&CC and DIPP on 18.12.18
53	M/s. Valarmathi Alloys, Veerapandi Salem 01/53/8/E/AM19/V-26/IC	06.12.18	2000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Rents, Ropes, Rails)	1750.80	Recommended by MoEF&CC vide OM No. 23-154/2016-HSMD dated 16.07.18 for 3,200 MT of lead scrap (ISRI Code: Radio, Rakes, Rent, Relays, Ropes, Rails and Racks). As per the CA Certificate submitted by the firm their entitlement comes to 1368.84 MT. Accordingly, the committee decided to approve 1369 MT.
RA Coimbatore may issue the import authorization to the applicant for import of 1369 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Rents, Ropes, Rails) for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 23-154/2016-HSMD dated 16.07.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
54	M/s. Vellis Rubber Industries, Chittoor 01/53/8/E/AM19/V-25/IC	07.12.18	9,000 MT of used rubber tyre scrap/Tubes Scrap (Multiple Cuts/Shreds/Pr ess Baled)	720.00	Approved as recommended by MoEF&CC vide OM No. 23-82/2016- HSMD dated 05.01.2018 and 22.11.2018 and DIPP vide OM No. 9(93)/2018-T.S. dated 26.12.18
RA Vijayawada may issue the import authorization to the applicant for import of 9,000 MT of used tyres and tubes scrap (one cut/multi-cuts/shredded/Press Baled) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 2,08,00,000/- (USD 3,00,000) subject to the conditions mentioned in MoEF&CC (HSMD) OM No. 23-82/2016-HSMD dated 05.01.2018 and 22.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vijayawada.					
55	M/s. Ultra Rubber, Mumbai 01/53/8/E/AM19/V-25/IC	07.12.18	9,200 MT of old and used rubber tyre scrap/Butyl Tubes Scrap (Multiple Cuts/Shredded /Press Baled)	736.00	Approved as recommended by MoEF&CC vide OM No. 23/106/2018- HSMD dated 27.11.2018 and DIPP vide OM No. 9(92)/2018-T.S. dated 19.12.18

RA Mumbai may issue the import authorization to the applicant for import of 9,200 MT of old and used rubber tyre scrap/Butyl Tubes Scrap (multiple cut/shreds/press baled) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 7,36,00,000/- (USD 10,08,220) subject to the conditions mentioned in MoEF&CC (HSMD) OM No. 23/106/2018-HSMD dated 27.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

56	M/s. Sunflex Recycling Pvt. Ltd. 01/53/8/5782/AM18/S-58/IC	07.12.18	Request for enhancement of quantity of Used rubber tyres Scrap (Multiple Cuts/Shreds/Press Baled) from 19199 MT to 24,000 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23-235/2014-HSMD dated 05.01.2018 Comments sought from DIPP on 12.12.18
57	M/s. A.P. Rubber Industries, Haridwar 01/53/8/24764/AM18/A-61/IC	13.12.18	Request for enhancement of quantity of used rubber tyre scrap with (Multiple cuts/shreds/Press baled) from 3600 MT to 4000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No. 23-82/2016-HSMD dated 03.05.2018 and DIPP vide OM No. 9/18/2018-TSW dated 26.12.18

RA Dehradun may enhance the quantity of used rubber tyre scrap with (Multiple cuts/shreds/Press baled) from 3600 MT to 4000 MT in the import authorization No. 6150000087 dated 14.05.2018 with proportionate increase in CIF value. There shall be no other change in the above mentioned import authorization.

58	M/s. Leadstone Energy Limited, Kolkata 01/53/8/E/AM19/L-10/IC	17.12.18	1,000 MT of lead scrap ISRI Code: RAILS	802.45	Recommended by MoEF&CC vide OM No. 23-13/2010-HSMD dated 16.11.2018 for 3300 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and rails). As per the CA Certificate submitted by the firm their entitlement comes to 8106.86 MT. Since, the firm has asked for only 1,000 MT, the committee decided to approve 1,000 MT.
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RA Kolkata may issue the import authorization to the applicant for import of 1,000 MT of Lead Scrap Rails as per ISRI for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 8,02,45,000/- (USD 11,00,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23-13/2010-HSMD dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

59	M/s. Pandy Oxides and Chemicals Limited, Chennai 01/53/8/E/AM19/P-30/IC	19.12.18	5,000 MT of Lead Battery Plates covered by ISRI Code word "RAILS"	4449.95	Recommended by MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018 for of lead 11,000 MT of lead scrap (ISRI Code: Radio, Racks, Rails, Relay, Rakes, Ropes, Rents and 6,000 MT of lead scrap (ISRI Code: Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). As per the CA Certificate submitted by the firm their entitlement comes to 3797.97 MT. Since, the firm had already been granted permission for 2575 MT in the EFC dated 22.11.2018, they are eligible for only
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					1222.97 MT. The firm has filed two applications, committee decided to approve 555.90 MT.
RA Chennai may issue the import authorization to the applicant for import of 555.90 MT of Lead ISRI Code "RAILS" for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.					
60	M/s. Pondy Oxides and Chemicals Limited, Chennai 01/53/8/E/AM19/P-31/IC	19.12.18	6,000 MT of Scrap drained or dry whole intact lead covered by ISRI code word 'RAINS' (Lead Acid Battery Scrap as per ISRI Codes "RAINS")	4705.27	Recommended by MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018 for of lead 11,000 MT of lead scrap (ISRI Code: Radio, Racks, Rails, Relay, Rakes, Ropes, Rents and 6,000 MT of lead scrap (ISRI Code: Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). As per the CA Certificate submitted by the firm their entitlement comes to 3797.97 MT. Since, the firm had already been granted permission for 2575 MT in the EFC dated 22.11.2018, they are eligible for only 1222.97 MT. The firm has filed two applications, committee decided to approve 667.07 MT.
RA Chennai may issue the import authorization to the applicant for import of 667.07 MT of Lead ISRI Code "RAINS" for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditioned mentioned in the MoEF&CC OM No. 23-87/2009-HSMD dated 16.11.2018 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Chennai.					
61	M/s. Tinna Rubber and Infrastructure Ltd, New Delhi 01/53/27689/AM19/T-3/IC	10.12.18	Request for enhancement of quantity of used rubber tyres scrap (with multiple cuts/shreds/press baled) from 5,000 MT to 10,000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No. 5-22/2010-HSMD dated 13.06.18 and DIPP vide OM No. 9/27/2018-TSW dated 21.12.18
CLA New Delhi may enhance the quantity of used rubber tyres scrap (with multiple cuts/shreds/press baled) from 5,000 MT to 10,000 MT in the import authorization No. 0550003968 dated 13.06.18 with proportionate increase in CIF value. There shall be no other change in the above mentioned import authorization.					
62	M/s. Tinna Rubber and Infrastructure Ltd, New Delhi 01/53/8/34448/AM19/T-12/IC	10.12.18	Request for enhancement of quantity of waste pneumatic tyres (with multiple cuts/shreds/press baled) from 5,000 MT to 10,000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No. 23/31/2018-HSMD dated 03.05.18 and DIPP vide OM No. 9/27/2018-TSW dated 21.12.18

CLA New Delhi may enhance the quantity of used rubber tyres scrap (with multiple cuts/shreds/press baled) from 5,000 MT to 8013 MT in the import authorization No. 0550004084 dated 11.07.18 with proportionate increase in CIF value. There shall be no other change in the above mentioned import authorization.

Part-3 Ministry of Steel (MoS)

63	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm. The firm has replied to M/o steel vide email dated 10.7.2018 and 29.8.2018. M/o Steel vide OM No. 17(1)/2016-RM-I has again sought certain information from the firm. Matter is under consideration in M/o Steel. The committee in its meeting dated 22.11.18 decided to call the applicant for PH. Accordingly, the firm has been requested to appear before the Committee for PH. Representative of the firm presented their case before the committee. The representative of the firm informed the committee that by use of Ferro Silicon slag in manufacture of Silico Manganese, the electricity cost comes down by 50 units, use of dolomite and quartz reduces. Hence, production cost reduces. After due deliberation, the committee decided to approve the case subject to Pre-Shipment Inspection Certificate from PSIA.
RA Kolkata may issue the import authorization to the applicant for import of 1,000 MT of Ferro Silicon Slag (FeSi Slag) from Bhutan for manufacture of Silico Manganese for a CIF value of Rs. 72,16,050/- (USD 1,09,500) subject to actual user condition besides other usual conditions of import authorization. The import is also subject to PSIC from DGFT approved Pre-shipment Inspection Agency.					
64	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18	2000 MT. of Titanium Scrap	5155.50	Comments sought from M/o. Steel on 15.10.2018. M/o Steel vide e-mail dated 13.12.2018 informed that the application of M/s. Arfin India Ltd., Ahmedabad for import of 2000 Tonne of Titanium Scrap under restricted list of items has been examined. As per the documents submitted by the applicant, it is noted that DGFT had allowed to import 1000 Tonne Titanium Scrap on 09.10.2017 for manufacturer of Ferro Titanium. They started import of titanium scrap from 17.10.2017 and till Sept 2018, they have imported only 515.942 tonne. Since there is an actual user condition, they should first import the balance quantity, utilize fully and submit necessary documents and evidences that they have fully utilized for manufacturing of the aforesaid product. The present application may be processed after getting the aforesaid documents.
65	M/s. Novotech Steel & Alloys P. Ltd, Mumbai	25.08.18	500 MT of Iron & Steel	202.01	Comments sought from DHI & MoEF on 28.08.2018. As suggested by DHI,

	01/53/8/E/ AM19/N-12/IC		Shaft (O Used)		comments sought from M/o Steel on 22.10.18. M/o Steel vide e-mail dated 22.11.18 informed that the end product does not fall under the purview of Ministry of Steel. DGFT may obtain comments of DIPP/MSME in the matter. The committee decided to seek comments from DIPP and MSME.
66	M/s. Berry Alloys Limited, Kolkata 01/53/8/E/AM19/B-28/IC	15.11.18	30,000 MT of Ferro Manganese Slag	2792.24	The firm had submitted the copy of NOC of MoEF&CC for import of 30,000 MT of Ferro Manganese Slag vide OM No. 23/29/2017-HSMD dated 13.09.2018, in favour of M/s. Berry Alloys Ltd, Vizianagram whereas the applicant is M/s. Berry Alloys Limited, Kolkata. The committee in its meeting dated 22.11.2018, decided to seek State Pollution Control certificate from the firm. The firm vide e-mail dated 07.12.18 has informed that their registered office is at Kolkata. All official work are controlled at Registered office and their plant is situated at Vizianagram where they produce Ferro Alloys. After due deliberation, the committee decided to approve 30,000 MT of Ferro manganese slag.

RA Kolkata may issue the import authorization to the applicant for import of 30,000 MTs of Ferro manganese slag from GCA for a CIF value of 27,92,24,492/- (USD 38,25,000) for manufacture of silico manganese, subject to the conditions mentioned in the MoEF&CC OM No. 23/29/2017-HSMD dated 13.09.2018, as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant RA Chennai.

67	M/s. Nava Bharat Ventures Ltd, Hyderabad 01/53/8/E/AM19/N-16/IC	10.12.18	50,000 MT of Ferro Manganese Slag	4569.50	The firm has submitted the copy of Pollution Certificate dated 29.03.2018 from Telangana State Pollution Control Board for 1,25,925 MT (345 MT/dayX365) production of Silico manganese. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. The eligibility comes to 69,258.75 MT of ferro manganese slag. Since, the firm has asked for 50,000 MT, the committee decided to approve 50,000 MT
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RA Hyderabad may issue the import authorization to the applicant for import of 50,000 MTs of Ferro manganese slag from GCA for a CIF value of 45,69,50,016/- (USD 70,30,000) for manufacture of silico manganese, subject actual user condition and laid down procedure of import of FeMn Slag, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant RA Hyderabad.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

68	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR-5021(Empty Tray	4.50	Permission has been granted to the firm on 12.12.2018, as recommended by MoEF&CC vide OM No. 23/100/2018-HSMD dated 16.11.2018 (Ex-post facto approval)
69	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on

			Granular Start-up Sludge		19.09.18.
70	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
71	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
72	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from M/o. Mines on 30.07.2018.
73	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluorom ethane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC.
74	M/s. Gujarat Fluorochemicals Ltd, Bharuch, Gujarat 01/53/8/E/AM19/G-36/IC	07.12.18	1000 Kgs of Chlorotrifluor oethene	18.75	Comments sought from C&PC & MOEF&CC(O) on 29.11.2018
RA Vadodara may issue the import authorization to the applicant for import of 1,000 Kgs of Chlorotrifluoroethene (CTFE) from China for a CIF value of Rs. 18,75,000/- (USD 25,000) subject to the conditions mentioned in D/o C&PC vide OM No. 25016/1/2014-PC-II (Part-I) dated 19.12.18 and dated 24.12.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.					
75	M/s. Raviraj Polymers, Upleta 01/53/8/E/AM19/R-23/IC	14.12.18	100 MT of waste/scrap of plastics	25.90	Approved as recommended by D/o C&PC vide OM No. 25016/1/2014-PC-II (Part-I) dated 19.12.18 and dated 24.12.18
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
76	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from MoEF&CC and D/o C&PC on 18.12.2018
					Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process. Meity vide letter dated

					11.09.2018 has sought further information from the firm.
77	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide communication dated 27.11.18 suggested to seek comments from DIPP. Accordingly, comments sought from DIPP on 18.12.18
78	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.05.18. The matter is under process.
79	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18, again query sent on 11.09.18. Reply from the firm is awaited.
80	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. Meity vide letter dated 11.09.2018 has sought further information from the firm.
81	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case. Reminder has been sent to the firm by Meity vide Letter No. 16(15)/2018.IPHD dated 10.12.2018. Information from the firm is

					awaited.
82	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
83	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and scanning machines	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(12)/2018-IPHW dated 01.10.18 has sought information from the firm.
84	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctional Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
85	M/s. Kuty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from 5 Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
86	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Reminder has been sent to the firm by Meity vide Letter No. 16(18)/2018.IPHD dated 07.12.2018.
87	M/s. B.K. Imaging, Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctional Devices & Printers	200.00	Comments sought from Meity and MoEF (HSMD) on 17.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
88	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.00	Comments sought from Meity & MoEF&CC (HSMD) on 26.09.2018

89	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctional Print & Copying	18.412	Comments sought from Meity & MoEF&CC (HSMD) on 05.10.2018. Reminder has been sent to the firm by Meity vide letter No. 16(14)/2018.IPHW dated 10.12.2018. Information from the firm is awaited.
90	M/s. Moksha Business Machii Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctional Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018
91	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctional Devices	500.0	Comments sought from Meity & MoEF&CC (HSMD) on 11.10.2018
92	M/s. Photofax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctional Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018
93	M/s. CG Power and Indus Solutions Ltd, Aurangabad 01/53/8/E/AM19/C-22/IC	25.10.18	25000 Kgs. of High Purity Chromium Powder	529..31	Comments sought from Meity on 18.10.2018
94	M/s. Be office Automation Product (P) Ltd., New Delhi 01/53/8/E/AM19/B-23/IC	25.10.18	5000 nos. of old & Used Digital Multifunction Devices	70.00	Comments sought from Meity on 25.10.18
95	M/s. SRK Overseas, Delhi 01/53/8/E/AM19/S-55/IC	25.10.18	20000 nos. of old & Used Digital Multifunctional Devices & Printers.	1656.00	Comments from sought Meity on 26.10.18
96	M/s. Shiv Shakti International New Delhi. 01/53/8/E/AM19/S-51IC	25.10.18	2000 nos. of old & Used Digital Multifunctional Devices & Printers & copier/ Scanner Device	50.00	Comments sought from Meity on 26.10.18
97	M/s. Uppiliappan R.B, Bangalore 01/53/8/48002/AM19/U-6/IC	14.11.18	01 no. of Lenovo Yoga Laptop	.60	Comments sought from Meity on 14.11.2018
98	M/s. R. R. Marketing, Hyderabad 01/53/8/E/AM19/R-20/IC	20.11.18	1100 nos. of Old & Used Multifunctional Devices	137.80	Comments sought from Meity on 29.11.2018
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					

99	M/s. Hemani Industries Ltd, Mumbai 01/53/8/29932/AM19/H-10/IC	07.05.18	500. MT of Carbon Tetra Chloride	250.12	Approved as recommended by MoEF&CC (O) vide OM No. 11/7/2015- OC dated 10.09.2018 and D/o C & PC vide OM No. C-II-17014/17/2018- CHEM.II-CPC dated 10.12.2018.
RA Mumbai may issue the import authorization to the applicant for import of 500. MT of Carbon Tetra Chloride from USA for a CIF value of Rs. 2,50,12,500/- (USD 3,75,000) subject to the conditions mentioned in MoEF&CC (O) vide OM No. 11/7/2015-OC dated 10.09.2018 and D/o C & PC vide OM No. C-II-17014/17/2018-CHEM.II-CPC dated 10.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
100	M/s. Meghmani Organics Ltd, Ahmdabad 01/53/8/30470/AM19/M-4/IC	11.05.18	325000 Kgs. Of Carbon Tetra Chloride	162.58	Approved as recommended by MoEF&CC (O) vide OM No. 11/7/2015- OC dated 11.09.2018 and D/o. C&PC vide OM No. C-II-17014/11/2018- CHEM.II-CPC dated 10.12.2018.
RA Ahmedabad may issue the import authorization to the applicant for import of 325000 Kgs. Of Carbon Tetra Chloride from China for a proportionate CIF value subject to the conditions mentioned in MoEF&CC (O) vide OM No. 11/7/2015-OC dated 11.09.2018 and D/o. C&PC vide OM No. C-II-17014/11/2018-CHEM.II-CPC dated 10.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
101	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014- PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited
102	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case.
103	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluoro ethane (HCFC 141b)	239.36	Comments sought from MoEF&CC on 04.07.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that Registration of enterprise as an importer under Ozone Depleting substances, (Regulation & Control) Rules, 2,000 and its amendments 2,000 is under process. Comments/views/NOC w.r.t. the specific import will be provided after the registration under ODS Rules, 2000.
104	M/s. Gujarat Fluorochemical Ltd, Unit Dahej, Gujarat 01/53/8/E/AM19/G-26/IC	05.09.18	4000 MT of R-142B (1- Chloro-a , 1- Difluoroethan e)	17040.0	Approved as recommended by MoEF&CC vide OM No. 11/2/2018-OC dated 20.12.18
RA Vadodara may issue the import authorization to the applicant for import of 4,000 MTs of R-142b from China for a CIF value of Rs. 1,70,40,00,000/- (US\$ 2,40,00,000) subject to the conditions mentioned in MoEF&CC OM No. 11/2/2018-OC dated 20.12.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent					

by e-mail to the applicant and RA Vadodara.

105	M/s. Piramal Enterprises Ltd, Sangareddy, Telangana 01/53/8/E/AM19/P-20/IC	25.09.18	126 MT of TREC (HCFC R133A)	439.99	Comments sought from MoEF&CC(O) on 26.09.2018. Again forwarded on 25.10.2018. MoEF&CC vide OM No. 11/2/2018-OC dated 19.11.2018 has sought clarification from the firm.
106	M/s. Gharda Chemicals Ltd, Mumbai 01/53/8/E/AM19/G-29/IC	28.09.18	350000 Kgs. of Carbon Tetra Chloride	177.18	Approved as recommended by D/o C&PC vide OM No. C-II-17014/14/2018-CHEM.II-CPC dated 27.11.2018 and MoEF&CC vide OM No. 11/7/2015-OC dated 19.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 350000 Kgs. of Carbon Tetra Chloride from Singapore for a CIF value of Rs. 1,77,18,750/- (US\$ 2,62,500) subject to the conditions mentioned in D/o C&PC vide OM No. C-II-17014/14/2018-CHEM.II-CPC dated 27.11.2018 and MoEF&CC vide OM No. 11/7/2015-OC dated 19.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
107	M/s. Aarti Industries Ltd, Mumbai 01/53/8/AM19/A-32/IC	04.10.18	66.80 Kgs of Bromofluoromethane	64.56	Approved as recommended by MoEF&CC vide OM No. 11/16/2017-OC (Part-I) dated 17.12.18
RA Mumbai may issue the import authorization to the applicant for import of 66.80 Kgs of Bromofluoromethane from Germany for a CIF value of Rs. 64,56,888/- (US\$ 95164) for feedstock use, for production of Fluticasone Propionate as well as with actual user condition besides other usual conditions of import authorization.					
108	M/s. Aarti Industries Ltd, Mumbai 01/53/8/E/AM19/A-32/IC-Part	04.10.18	66 Kgs of Bromofluoromethane	58.21	Approved as recommended by MoEF&CC vide OM No. 11/16/2017-OC (Part-I) dated 17.12.18
RA Mumbai may issue the import authorization to the applicant for import of 66 Kgs of Bromofluoromethane from USA for a CIF value of Rs. 58,21,530/- (US\$ 85,800) for feedstock use, for production of Fluticasone Propionate as well as with actual user condition besides other usual conditions of import authorization.					
109	M/s. Dow Chemical International P. Ltd, Mumbai 01/53/8/E/AM19/D-24/IC	30.10.18	1300 MT of HCFC-141B	2282.42	Comments sought from MoEF&CC(O) on 18.10.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of HCFC-141b (1, 1-Dichloro-1-Fluoroethane). The same needs to be provided for further processing the case.
110	M/s. BASF India Ltd, Mumbai 01/53/8/E/AM19/B-24/IC	31.10.18	680 Ton of HCFC-141B (Dichlorofluoromethane)	1242.83	Comments sought from MoEF&CC(O) on 31.10.2018. MoEF&CC vide e-mail dated 20.11.2018 informed that the needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b (1, 1 -Dichloro-1-Fluoroethane). The same needs to be provided for further processing the case.
111	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.00	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide e-mail dated 12.12.2018 informed that M/s Stallion Enterprises, Mumbai needs to get register under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-123. The same needs to be

					provided for further processing the case.
112	M/s. Gold Ripe International Pvt. Ltd, Meerut 01/53/8/E/AM19/G-39/IC	07.12.18	40000 Kgs. of Ethylene (C ₂ H ₄) Gas (Purity>99.95 %)	223.98	Comments sought from MOEF&CC(O) on 17.12.2018.
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
113	M/s. Narimattathi Phillipose Philipose, Kottayam 01/53/8/29273/AM19/N-11/IC	1.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018
114	M/s. Gurmit Singh Sodhi Panchkula 01/53/8/32503/AM19/G-9/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018. MoEF&CC(WL) vide OM No. 3-80/2018/WL dated 11.09.2018 requested to obtain the recommendation of Chief Wildlife Warden, Government of Haryana from the applicant for further consideration. The committee decided to close the case till the firm submits recommendation of Chief Wildlife Warden, Government of Haryana from the applicant for further consideration.
115	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
116	M/s. Desiree Sangeetha Pandaram, Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
117	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018
118	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-41/IC	28.10.18	20 Nos. of Orni Track L40 Tags	15.12	Comments sought from MoEF&CC (WL) on 30.10.2018
119	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-45/IC	12.11.18	MOD-400 Collars, MOD-500 Collars (07 Nos) and MOD-600 Collars (02 Nos.) with Accessories	2.75	Comments sought from MoEF&CC(WL) on 13.11.2018
120	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-44/IC	12.11.18	03 Nos. of GPS Vertex Collars with Accessories	4.12	Comments sought from MoEF&CC(WL) on 13.11.2018
121	M/s. Modern Aquarium, Thane	19.11.18	300000 Nos. of Turtles	97.50	Comments sought from DAHD&F and MoEF&CC on 19.11.18

	01/53/8/E/AM18/M-31/IC				
122	M/s. Hi- Tech Advance Products, Indore 01/53/8/E/AM18/H-22/IC	19.11.18	2 sets of veterinary equipment/Traquilizer/CO2 injection Rifle and accessories	2.67	Approved as recommended by MoEF&CC(WL) vide OM No. 3-91/2018/WL dated 04.12.2018

RA Indore may issue the import authorization to the applicant for import of 2 sets of veterinary equipment/Traquilizer/CO2 injection Rifle and accessories (as per quantity and description mentioned in the MoEF&CC OM No. 3-91/2018/WL dated 04.12.2018 from Denmark for a CIF value of Rs. 2,67,304/- (Euro 3263.78) subject to the conditions mentioned in MoEF&CC(WL) vide OM No. 3-91/2018/WL dated 04.12.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

Part-9 D/o. Heavy Industry (DHI)

123	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-16/IC	27.08.18	01 No. of Generator Main Rotor & 01 No. of Generator Exciter	207.75	Comments sought from DHI on 27.08.2018. DHI vide e-mail dated 23.10.2018 has suggested to take a view as per the import policy. The committee decided to examine the case on file.
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Part-10 Ministry of Home Affairs (MHA)

124	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments has been sought from MoD. Reminder issued to MoD on 18.06.18. MHA vide U.O dated 26.10.2018 has informed that reply is awaited from MoD.
125	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm. MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA.
126	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O dated 26.10.2018 informed that import has already been done without NOC of MHA. Clarification from DGFT and Karnataka Police is awaited. Last reminder to DGFT on 29.06.2018. Comments has also been sought from MOD. Reply from MoD is also awaited.
127	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7PC Double shot launcher, 5pc of RG 6shot launcher, 11pc of RG 6shot launcher and 1pc of RG 10 shot launcher	1.19	Approved as recommended by MHA vide OM No V-11026/35/2018-Arms dated 10.12.18

CLA New Delhi may issue the import authorization to the applicant for import of 24 Pcs. Double Shot Launchers as per ANF-2M for supply to Air Force Stations (MOD) from New Zealand for a CIF value of Rs. 1,19,895.55/- (US\$ 1888) subject to usual conditions of import authorization.

128	M/s. Shobha Anu Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.03.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies and Odisha Police has been requested to furnish End User Certificate on 09.10.18. Replies are awaited. MHA vide OM No. IV-20011/13/2018/Prov.I dated 05.12.2018 has requested Odisha Police to clarify the nomenclatures mentioned at different places/certificate are one.
129	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. Inputs are awaited
130	M/s. AM Industrial Enterprises, New Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
131	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018. MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm. Reminder received from MHA on 14.11.2018
132	M/s. Three Circles Exports (OPC) P.Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
133	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police. Reminder has been sent by MHA to Chhattisgarh Police vide OM dated 12.12.2018
134	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Comments sought form MHA on 11.07.2018. MHA vide OM dated 11.09.2018 has sought certain information from Bihar Police. MHA vide U.O dated 26.10.2018 informed that reply from Bihar Police is awaited.

135	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	Assult Rifles & 7.62x39 mm Roundsas	2,43	Comments sought from MHA on 23.08.2018. MHA vide U.O dated 26.10.2018 informed that comments from security agencies have been sought on 24.10.18.
136	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/E/AM19/K-12/IC	30.08.18	01 no. of Doppler Radar Systems	17.48	Comments sought from 10 MHA (PM Divn) & D/o. Telecom on 05.09.2018. MHA vide OM dated 09.10.18 has sought information from the firm. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies of MHA on the matter and Karnataka Police has been requested to furnish reply to certain observations on 09.10.18.
137	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA MHA on 12.10.2018. MHA vide U.O dated 26.10.2018 informed that comments have been sought from security agencies of MHA on 24.10.18.
138	M/s. Gagandeep Singh Dhawan , New Delhi 01/53/8/E/AM19/G-31/IC	23.10.18	03 Nos. of Rifles, 02 Nos. of Pistols , 02 Nos. of Guns & 01 no. of 22 Rifle	14.00	Comments sought from MHA on 24.10.2018
139	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/E/AM19/A-38/IC	24.10.18	04 Nos. of Pistol & 01 no. of Rifle	10.50	Comments sought from MAH(PM Divn) on 25.10.2018
140	M/s. Narendra Explosives Ltd, New Delhi 01/53/8/E/AM19/N-15/IC	29.10.18	50 Sets of Parts of 06 Round Multi Launcher 38 MM (MODEL SJ-600N)	19.12	MHA (Prov-II) vide ID No. IV-13012/06/2018-Prov.II dated 13.11.2018 has requested to provide the details of End User Certificate duly certified by IG level officer of CAPFs/SPOs and supply order in the instant case. In case subject stores are not being imported for Central Armed Police Forces/State Police Organizations, DGFT may approach Arms Section, MHA for further needful in this case.
141	M/s. Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM19/D-22/IC	22.11.18	40 nos. of Aluminum Frame	13.50	Comments Sought from MHA (IS-I Divn.) on 22.11.18
142	M/s. Dinex India Pvt. Ltd. Dehradun 01/53/8/E/AM19/D-23/IC	22.11.18	400 sets of Receiver with Barrel	200.00	Comments sought from MHA (IS-I Divn.) on 22.11.2018
143	M/s. Audo Viso Pvt. Ltd. New Delhi. 01/53/8/E/AM19/A-51/IC	28.11.18	2 nos. Night Vision Binoculara	2.12	Comments sought from MHA (IS-I Divn.) on 29.11.2018
144	M/s. Pahwa Manufacturers, Sitapur. 01/53/8/E/AM19/P-27/IC	28.11.18	24 Lacs Pcs. Plastic Cases (Unprimed)	92.47	Comments sought from MHA (IS-I Divn.) on 29.11.2018
145	M/s. Alpha Design Technologies P. Ltd, Bangaluru 01/53/8/E/AM19/A-31/IC	29.11.18	05 Nos. of Comer Shot CSM Model-Glock 17-18 with	20.27	Comments sought from MHA (IS-I Divin) on 06.12.2018

			accessories		
146	M/s. Syndicate Innovations International Ltd, Delhi. 01/53/8/E/AM19/S-73/IC	30.11.18	Empty primed Hulls, Empty Unprimed Hulls, Cup Brass etc.	13993.2	Comments sought from MHA (IS-I Divn.) on 30.11.2018
147	Mr. Karan Suryavanshi, Bhopal 01/53/8/E/AM19/K-16/IC	04.12.18	2 Nos. of Sports Shotgun and pistol	2.81	MHA (IS-I Div., Arms Division) vide OM No. V-11026/203/2018-Arms dated 14.12.2018 informed that as per the MHA Notification S.O. 5607(E) dated 01.11.2018, the powers and function for grant of import licenses have been delegated upon Secretary, Department of Commerce, Ministry of Commerce and Industry. There is no need for seeking NOC from MHA. However, as per the provisions of the S.O. 591 (E) dated 06.03.2013 and S.O. 1988(E) dated 04.08.2014, an aspiring shooter can possess 4 weapons at the most (including the number of weapons a person is entitled to possess as normal citizen). After ascertaining all the facts, DGFT may take the decision based on the merit of the case. The committee decided to examine the case on file.
148	M/s. Mangal Gun House Gwalior 01/53/8/E/AM19/M-35/IC	06.12.18	Air Guns	2.57	Comments sought from MHA (IS-I Divn.) on 07.12.18
149	M/s. Hensoldt Private Limited, Bengaluru 01/53/8/E/AM19/H-25/IC	11.12.18	09 Nos. of Telescopic Sight for fitting to arms	21.85	Comments sought from MHA (IS-I Divn.) on 18.12.18
Part-11 Defence Research & Development Organisation (DRDO)					
150	M/s. MKU Ltd, Kanpur 01/53/8/E/AM19/M-19/IC	08.10.18	1 PCS of ISSUK HHMT 75-Hand Held Thermal Monocular	11.52	Comments sought from DRDO on 15.10.18. DRDO vide e-mail dated 23.10.2018 has sought information from the firm and DGFT.
151	M/s. Wild Ventures, Gurgaon, Haryana 01/53/8/E/AM19/W-10/IC	11.12.18	01 X Advanced Power Hand Glider for Expedition Etc.	46.00	Approved as recommended by DRDO vide e-mail dated 19.12.18
CLA New Delhi may issue the import authorization to the applicant for import of 01 X Advanced Power Hang Glider (as per ANF-2M) for supply to Indian Army from M/s. Air Creation, France for a CIF value of Rs. 46,00,000/- (Euro 54,115.37) subject to usual conditions of import authorization.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
152	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/8/34327/AM19/C-6/IC	15.07.18	119,040 Kgs of Exxsol D40 Fluid	98.20	Approved, as recommended by M/o P&NG vide OM No. P-12019(11)44/2018-Sup./(C-27584), subject to further approval by the competent authority.
153	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore	15.07.18	3605 Kgs. of Isopar E	7.75	Approved, as recommended by M/o P&NG vide OM No. P-

	01/53/162/Misc /AM19/C-7/IC				12019(11)144/2018-Sup./(C-27584), subject to further approval by the competent authority.
154	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-8/IC	15.07.18	240 MT of Spirdane D25	217.80	Permission has been granted with the approval of DG, as recommended by M/o P&NG vide OM No. P-12019(11)/144/2018-Sup./(C-27584) dated 27.11.2018. Accordingly, the committee decided to close the case.
155	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-9/IC	15.07.18	240 MT of Spirdane D40	191.66	Permission has been granted with the approval of DG, as recommended by M/o P&NG vide OM No. P-12019(11)/144/2018-Sup./(C-27584) dated 27.11.2018. Accordingly, the committee decided to close the case.
156	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	M/o. P&NG vide OM No. P-12019(11)/130/2018-Sup./(C-26686) dated 05.10.2018 has requested to obtain technical specifications of the petroleum product proposed to be imported from the firm and provide the same to them at the earliest so as to process the matter further.
157	M/s. Jubilant Life Science Ltd, Noida 01/53/8/E/AM19/J-8/IC	18.09.18	150,000 MT. of Denatured Ethyl Alcohol	63000.	Comments sought from M/o P&NG vide OM dated 26.09.2018. Representative of M/o P&NG informed that the firm has withdrawn their application. Accordingly, the committee decided to close the case.
158	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments sought from M/o. P&NG on 26.09.2018 M/o. P&NG vide OM No. P-12019(11)/131/2018-Sup./(C-27011) dated 03.12.2018 has sought certain information from the firm.
159	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments sought from M/o. P&NG on 26.09.2018. P&NG vide OM No. P-12019(11)/134/2018-Sup./(C-27012) dated 04.12.2018 has sought certain information from the firm.
160	M/s. Sun Pharmaceutical Industries Ltd, Vadodara 01/53/8/E/AM19/S-58/IC	07.10.18	10000Ltrs. of Dehydrated Alcohol (Ethanol Anhydrous)	20.00	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/134/2018-Sup./(C-27056) dated 3.12.2018
RA Mumbai may issue the import authorization to the applicant for import of 10,000 Ltrs of Dehydrated Alcohol (Ethanol Anhydrous) USP/Ph. Eur from GCA for a CIF value of Rs. 20,00,000/- (US\$ 25,000) subject to the conditions mentioned in M/o. P&NG vide OM No. P-12019(11)/134/2018-Sup./(C-27056) dated 3.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
161	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments sought from M/o. P&NG on 09.10.2018 M/o. P&NG vide OM No. P-12019(11)/137/2018-Sup./(C-27257) dated 03.12.2018 has sought certain information from the firm.
162	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18	4515 MT. of Denatured Ethyl	1797.44	Comments sought from M/o. P&NG on 12.11.2018 M/o. P&NG vide OM No. P-

			Alcohol"		12019(11)/140/2018-Sup./ (C-27334) dated 03.12.2018 has sought certain information from the firm.
163	M/s. Caterpillar P. Ltd, Chennai 01/53/8/E/AM19/C-23/IC	30.10.18	Carcac EN590 Class 4 (2014048) Fuel	26.30	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/127/2018-Sup./ (C-26422) dated 19.12.2018, subject to further approval by the competent authority.
164	M/s. Academy of Carver Aviation, Baramati 01/53/8/E/AM19/IC	04.11.18	640000 Ltr. of Gas 100LL	800.00	Rejected as not recommended by M/o. P&NG vide OM No. P-12019(11)/149/2018-Sup./ (C-27782) dated 07.12.2018
165	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/E/AM19/M-29/IC	06.11.18	10,098 Kgs of CEC Legislative Fuel RF 02- 08-E5 (Euro V Gasoline) & 10,098 Kgs of Gasoline, Euro CERT Fuel E 10	66.90	Permission has been granted with the approval of DG, as recommended by M/o P&NG vide OM No. P-12019(11)/119/2018-Sup./ (C-25570) dated 27.11.2018. Accordingly, the committee decided to close the case.
166	M/s. Fiat India Automobiles P. Ltd, Shirur, Maharashtra 01/53/8/E/AM19/F-10/IC	13.11.18	150000 Lit. of FPW55520/01 -Diesel, EN 590 B7 303000 Lit. of FPW.55509- Gasoline EN 228,E10, Summer	1099.3	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/136/2018-Sup./ (C-27085) dated 01.01.2019, subject to further approval by the competent authority.
167	M/s. JBC India Limited, New Delhi 01/53/8/E/AM19/J-12/IC	16.11.18	39840 Kgs. of Diesel Fuel	77.86	Permission has been granted with the approval of DG, as recommended by M/o P&NG vide OM No. P-12019(11)/117/2018-Sup./ (C-25482) dated 03.12.2018. Accordingly, the committee decided to close the case.
168	M/s. Honda Cars India Limited, Greater Noida 01/53/8/E/AM19/H-23/IC	28.11.18	15300 Kgs. of Gesoline & 17200 Kgs. of Diesel	109.79	Permission has been granted with the approval of DG, as recommended by M/o P&NG vide OM No. P-12019(11)/148/2018-Sup./ (C-27722) dated 06.12.2018. Accordingly, the committee decided to close the case
169	M/s. Tata Motors Limited, Mumbai 01/53/8/E/AM19/T-32/IC	12.12.18	340 Kgs of CEC Legislative	2.02	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/105/2018-Sup./ (C-23716) dated 01.01.2019, subject to further approval by the competent authority.
Part-13 Department of Telecommunications (DoT)					
170	M/s. People for Animal Jankalyan Samiti, Vidisha (MP) 01/53/8/E/AM19/P-24/IC	06.11.18	2 nos. of Radio Broadcast Transmitter	2.15	Comments sought from DoT on 28.11.2018
171	M/s. Bosch Chasis Systems (I) P. Ltd,	30.11.18	17,000 nos. of MRRevo 14F"	108.20	Approved as recommended by DOT, WPC, Regional Licensing Office, Mumbai

01/53/8/E/AM19/B-34/IC	Radar Sensors	vide communication No. IMPORT-0756/2018/RLO (W) dated 04/11.09.18.
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RA Pune may issue the import authorization to the applicant for import of 10,000 nos. of MRRevo 14F" Radar Sensors from Germany/Hatvan/Hungry for supply to Maruti Suzuki India Limited (MSIL) for a proportionate CIF value subject to the conditions mentioned in DOT, WPC, Regional Licensing Office, Mumbai Communication No. IMPORT-0756/2018/RLO (W) dated 04/11.09.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

Part-15 Directorate General of Civil Aviation (DGCA)

172	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. Committee deferred the case.
173	M/s. Global Strategic Technologies Limited, Noida 01/53/8/27180/AM19/G-2/IC	11.12.18	01 Set of UAV	19.09	Comments sought from DGCA on 17.12.2018.
174	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	01 Hi Flyer Envelope with spare parts	157.25	Approved as recommended by DGCA vide Letter No. AV.14027/03/1995-AT.1 dated 17.12.18

RA Ahmedabad may issue the import authorization to the applicant for import of 01 No. of High Flyer Envelope (Helium Filled Tethered Balloon) with spare parts from United Kingdom for a CIF value of Rs. 1,57,25,000/- (Pound Sterling 1,85,000) subject to the conditions mentioned in DGCA vide Letter No. AV.14027/03/1995-AT.1 dated 17.12.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

175	M/s. Authentic Impex, Mumbai. 01/53/8/E/AM19/A-52/IC	30.11.18	600 MT of Household Rummage-Bed Sheet	186.30	Comments sought from M/o Textile on 30.11.2018.
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Part-18 Petroleum & Explosives Safety Organization (PESO)

176	M/s. Kyathi Climate Modifiable Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018.
177	M/s Tata Steel Ltd, Mumbai 01/53/8/E/AM19/T-26/IC	12.10.18	6016 nos. of I.Kon st III 15M/50FT ACZ 32PC 1.4S, DIPP III.15C-01 (i-kon TM III Electronic Detonator	76.81	Approved as recommended by PESO vide letter No. E-25(38)136/2008 dated 19.12.2018

RA Kolkata may issue the import authorization to the applicant for import of 6016 Nos. of I-KON ST III 15M/50FT SPL ACZ 32PC 1.4S, DIPP III.15C-01 (i-Kon TM III Electronic Detonator) for a CIF value of Rs. 7681710.08/- (USD 105881.60) subject to the conditions mentioned in by PESO vide letter No. E-25(38)136/2008 dated 19.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

178	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-25/IC	31.10.18	956 Nos. of Electronic Fuze	10.24	Approved as recommended by PESO vide Letter No. E-25(38)132/2010 dated 10.12.2018
RA Pune may issue the import authorization to the applicant for import of 956 Nos. of Electronic Fuze from Israel for a CIF value of Rs. 10,28,497/- (USD 14089) subject to the conditions mentioned in by PESO Letter No. E-25(38)132/2010 dated 10.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
179	M/s. Ideal Detonators P.L td, Telangana 01/53/8/E/AM19/I-22/IC	05.11.18	2500 Kgs. of Octogen HXM	215.75	Approved as recommended by PESO vide OM No. E-25(38)132/2017 dated 04.12.2018
RA Hyderabad may issue the import authorization to the applicant for import of 2,500 Kgs of OCTOGEN (HMX) from Prava Iskra Namenska A.D., Serbia for a CIF value of Rs. 2,15,75,924/- (Euro 2,57,500) subject to the conditions mentioned in PESO Letter No. E-25(38)132/2017 dated 04.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
180	M/s. Ideal Industrial Explosives Lts., Telangana 01/53/8/E/AM19/I-23/IC	20.11.18	10000 Kgs. of Trinitrotoluen e (TNT) Flaked	26.12	Approved as recommended by PESO vide Letter No. E-25(38)137/2018 dated 04.12.2018
RA Hyderabad may issue the import authorization to the applicant for import of 10,000 Kgs of Trinitrotoluene (TNT), Flaked from Prava Iskra Namenska A.D., Serbia for a CIF value of Rs. 26,12,800/- (Euro 32,000) subject to the conditions mentioned in PESO Letter No. E-25(38)137/2018 dated 04.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
181	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/E/AM19/B-32/IC	05.12.18	Explosives	202.57	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 13.12.2018
RA Mumbai may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 2,02,57,651.10 (USD 2,77,692.27) subject to the conditions mentioned in PESO vide Letter No. E-25(38)114/2018 dated 13.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
182	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/E/AM19/B-31/IC	05.12.18	Explosives	161.60	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 13.12.2018
RA Mumbai may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 1,61,60,220.30 (USD 2,21,524.61) subject to the conditions mentioned in PESO vide Letter No. E-25(38)114/2018 dated 13.12.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
183	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018
Part -19 Pharma					
184	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	As decided in the EFC dated 24.08.18, comments sought from NC-3 on 19.09.18
Part -21 Miscellaneous					
185	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18.
186	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult

			(Castor) Grade 1 & Grade 2		Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017 M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
187	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussurea Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
188	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 4.7.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC.
189	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminium Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.
190	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
191	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutical Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
192	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
193	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018
194	M/s. Mulavar P. Ltd, Erode 01/53/8/E/AM19/M-22/IC	25.10.18	180 Cubic Meter of Rough Granite	300.00	Comments sought from Mines on 25.10.2018

195	M/s. S. A. Herbal Bioactives LLP, Mumbai 01/53/8/E/AM19/H-24/IC	07.12.18	Blocks 17000 Kgs. of Coca Leaves	22.22	Comments sought from D/o. Agriculture Cooperation & Farmers Welfare on 10.12.2018
Import of Gold & Silver Dore					
196	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA concerned. Verification report of the refinery from RA Mumbai is awaited. The request of the firm was deferred by the committee for verification report from RA Mumbai. RA Mumbai vide letter dated 06.11.2018 has furnished the verification report. As per verification report the firm is in the processing of installing machines for refining of silver dore. The firm has informed that they will install the machines in one week. Accordingly, the committee in its meeting dated 22.11.2018, deferred the case till the firms install machines for refining of silver dore. The firm vide e-mail dated 20.12.2018 has informed that they have installed the machines for refining the Silver. The committee decided to seek verification report from RA Mumbai.
197	M/s. Golden Star Trading Private Limited 01/53/8/30248/AM19/G-8/IC	03.05.18	3 MT of Gold dore	85002.54	The request of the firm was earlier rejected for want of BIS License. The firm is applying for the first time. The firm has submitted the copy of Pollution Certificate dated 16.11.2017 from Tamilnadu Pollution Control Board valid upto 31.03.2019, copy of Udyog Aadhar Registration Certificate from MSME and copy of BIS license dated 22.10.2018, valid upto 11.10.2019. As decided in the EFC meeting dated 22.11.18, RA Mumbai has been requested to verify the refinery and submits its report. The same is awaited. The committee decided to defer the case till the verification report received from the RA.
198	AJ Gold & Silver Refinery, New Delhi 01/53/8/47805/AM19/A-50/IC	16.11.18	20 MT of Gold dore	8190.00	The request of the firm was deferred by the EFC for want of Custom Debit Sheet and BIS License. The firm has submitted copy of (i) Renewed Pollution Certificate dated

					22.05.2018, valid upto 31.03.2021 (ii) copy of DIC Acknowledgment Part-II dated 16.10.2012 from DIC from DIC, Hamirpur. The firm vide letter dated 27.11.18 has submitted GST details, utilization debit sheet of previous authorization dated 01.03.2018 issued for 5 MT. As per debit sheet the firm has imported 4901.07 Kgs out of 5MT. The firm vide e-mail dated 29.11.18 has submitted the copy of BIS license dated 28.11.2018. The committee decided to approve 20 MT of Gold dore.
199	M/s. Sun Gold Refineries, Ahmedabad 01/53/8/E/AM 19/S-76/IC	17.12.18	5 MT of Silver dore	1740.32	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from DIC Ahmedabad (ii) CA Certificate regarding installation of refinery. The committee decided to seek Pollution Certificate from the SPCB and also decided to seek verification report of the refinery from the concerned RA.
200	M/s. Parker Precious Metals LLP, Ahmedabad 01/53/8/E/AM19/P-29/IC	17.12.18	2 MT	58130.41	The firm is applying for the first time. The firm has submitted the copy of (i) NABL Accreditation Certificate dated 10.12.18 valid upto 05.12.18 (ii) copy of Pollution Certificate dated 03.10.2018 from Gujarat Pollution Control Board, Gandhinagar, valid upto 26.08.2025 (iii) Udyog Aadhar Memorandum from DIC, Ahmedabad. The committee decided to examine the case on file.

5. The meeting ended with vote of thanks to the chair.

ABH